

No. 1485-1490 /DHC/Gaz/G-1/2019

Dated: 2nd April, 2019

From:

The Registrar General,
High Court of Delhi,
New Delhi-110003.

To,

1. The District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi
2. The District & Sessions Judge (North-West), Rohini Courts Complex, New Delhi
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi
4. The District & Sessions Judge (East), Karkardooma Courts Complex, Delhi
5. The District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi
6. The District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi

Subject: Shifting of courts of Special Judge (PC Act) (CBI) functioning at various complexes in NCT of Delhi and the courts of Special Judge (PC Act) (ACB) functioning at Tis Hazari Courts Complex, Delhi to Rouse Avenue Courts Complex - regarding.

Sir/Madam,

I am directed to inform you that Hon'ble the Chief Justice and Hon'ble Judges of this Court have decided that all courts of Special Judge (PC Act) (CBI) functioning at various complexes in NCT of Delhi and the courts of Special Judge (PC Act) (ACB) functioning at Tis Hazari Courts Complex, Delhi are to be shifted to Rouse Avenue Courts Complex, so as to make them functional at the new location with effect from 9th April, 2019.

I am, therefore, to request you to kindly ensure safe and smooth shifting of records and ancillary administrative branches/staff from your respective jurisdiction in order to make the aforesaid courts functional with effect from the aforesaid date at the new location.

I have further been directed to request you that proper intimation of shifting of the said courts be given to the lawyers, litigants and other stake holders and also to ensure that no inconvenience is caused to all concerned.

Yours faithfully,



(Dinesh Kumar Sharma)
Registrar General

Endst. No. _____ /DHC/Gaz/G-1/2019

Dated : - 2019

Copy to the District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi, with a request to coordinate with the District & Sessions Judges from whose jurisdictions the courts are being shifted, Police, Prison, Prosecution, Probation Officers, etc to ensure smooth functioning of the courts at Rouse Avenue Courts Complex.

(Dinesh Kumar Sharma)


DSSJ/HQ
02/04/19
Ld. CJC, Jd/J.
Ld. CJC, Genl.
Ld. ACJ/C.

Endst. No. _____/DHC/Gaz/G-1/2019

Dated _____, 2019

Copy forwarded for information and necessary action to:

1. The Director, Central Bureau of Investigation, CGO Complex, Lodhi Road, New Delhi-03.
2. The Commissioner of Police, Delhi Police, Police Headquarters, I. P. Estate, Delhi-02.
3. The Addl. Commissioner of Police, Anti Corruption Branch, Government of NCT of Delhi, Vikas Bhawan-II, Bela Road, Civil Lines, Delhi-54.

(Dinesh Kumar Sharma)

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2019/ 31751-806

Dated, Delhi the 03 APR 2019

Sub:- Shifting of courts of Special Judge (PC Act) (CBI) functioning at various complexes in NCT of Delhi and the courts of Special Judge (PC Act) (ACB) functioning at Tis Hazari Court complex, Delhi to Rouse Avenue Courts Complex-regarding.

Copy forwarded for information and necessary action to :-

1. All the Special Judges(PC Act) CBI & ACB, Central District, Tis Hazari Courts, Delhi.
2. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Computer Section and Web site Committee, Tis Hazari Court, Delhi.
3. The Judge In-charge, Mediation Center, Tis Hazari, Delhi.
4. The Chief Metropolitan Magistrate (Central), Tis Hazari Court, Delhi.
5. The Senior Civil Judge-cum-Rent Controller (Central), Tis Hazari Court, Delhi.
6. The Administrative Civil Judge, (Central), Tis Hazari, Court Delhi.
7. The Sr. A.O./A.O J/Branch In-charge, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
8. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Court, Delhi
9. The Reader to Ld. District & Sessions Judge(HQs), Delhi.
10. The PRO, Tis Hazari Court, Delhi.
11. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
12. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
13. The Librarian, Telephone Operator & Facilitation Center, Tis Hazari Court, Delhi .
14. The Hony. Secretary, Delhi Bar Association, Tis Hazari Court, Delhi.
15. The 'LAYERS' Section, for uploading on "LAYERS".
16. The In-charge, R&I Branch to display the same in some conspicuous place/notice boards Tis Hazari Court Complex.

Anju Bajaj Chandna

(Anju Bajaj Chandna)
Spl. Judge (PC Act)-06, CBI, Central/
Officer In-charge(Judicial),
For District & Sessions Judge (HQs),
Delhi

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